

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.04.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	
2.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	

For Admission (After Notice)

3.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrastructure Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	
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For Hearing

4.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) Part Heard	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal Rajshekhar Rao
5.	Comp. App. (AT) (Ins) No. 869 of 2020	Mahesh Hardware & Pipes Pvt. Ltd. Vs. Jains & Alliance Palm Ventures Pvt. Ltd.	Ishani Banerjee	K. V. Jagdishvara
6.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	

For Hearing

7.	Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
8.	Comp. App (AT) (Ins) No. 1528 of 2019 Part Heard	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
9.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
10.	Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
11.	Comp. App. (AT) (Ins) No. 02 of 2021 Part Heard	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

03:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

12.	I.A. No. 395 of 2021 in Comp. App. (AT) No. 77 of 2019	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
13.	Comp. App. (AT) No. 105 of 2019	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**